

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 155 of 2014

Dated : 10th November, 2014

**Present:- Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surender Kumar, Judicial Member**

In the matter of :

**Southern Electricity Supply Co. of Orissa Ltd. Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : --

**Counsel for the Respondent(s) : Mr. Rutwik Panda for R-1
Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Mr. Elangban P.S. for R-2**

ORDER

The Respondents are directed to file the reply by 01st December, 2014. Post the matter on **15th December, 2014.** In the meantime, rejoinder, if any, may be filed.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Jps/Vg